

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 209/15	TP 29/17	For hearing on memo	433(e)	Ardtk International Business Ltd. Vs Nithyashree Exports Pvt. Ltd., & Others.

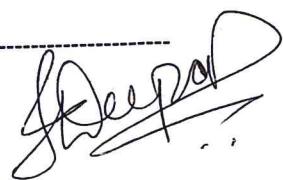
SL. NO. NAME (IN CAPITAL)  
 & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

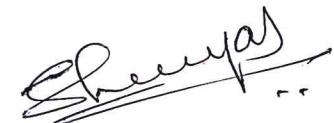
1. DEEP A  
 9242419542

Adv for Respondent 2



2. Shreyas A  
 9036718414

Adv for Petitioner



for VGB Associates

Counsel for petitioner is present. Counsel for R-2 is also present. Counsel requested the Tribunal to order fresh notice to R-1 company to the addresses furnished. Registry to prepare the same. Counsel to collect the notices from the Registry and serve it on the R-1 company and file acknowledgment.

List it on 05.02.2018.



MEMBER (T)



MEMBER (J)